

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2929
ANSWERED ON:11.08.2003
CHARGE AGAINST AGM
ASHOK ARGAL

Will the Minister of CIVIL AVIATION be pleased to state:

refer to the reply given to Unstarred Question No. 4162 dated December 16, 2002 and state:

(a) whether the AGM security of Air India, IGI Airport, found guilty in an incident of illegal travel of two Afghan Nationals on Air India flight No.111 on October 28, 2001, has been promoted to the post of Deputy General Manager, Security;

(b) if so, the reasons therefor;

(c) whether he was deputed for the advance Survey of security for the Hon`ble Prime Minister`s flight to China;

(d) if so, the reasons for involving a tainted official in the security of the Prime Minister; and

(e) the reasons for issuing him the BCAS pass despite being censured for a serious lapse in security?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a) and (b): On the basis of the report of the High Level Committee appointed by the Government of India to look into the stowaway case, Shri G.S. Bankoti was awarded a minor penalty of censure. The award of censure does not affect the career progression of an officer in terms of the Air India Employees Service Regulations and as such Shri Bankoti was promoted to the post of Deputy General Manager, Security.

(c) and (d): Since there was nothing serious against AGM-Security in this particular case, he was deputed for the advance Survey of security of Hon`ble Prime Minister`s flight to China in view of his experience in this field.

(e): PICs are issued on the recommendation of Departmental Heads and the authorized signatories of the organizations concerned. The AGM Security, Air India, Delhi who is promoted as DGM Security now and who continues to be in service was recommended for issue of PIC by Air India, Security Department in view of the requirements of his work. The DGM, Security, Air India, Delhi is not involved in any criminal case. The PIC committee consisting of representatives from BCAS, CISF & APS had approved issue of PIC, to him accordingly.